

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:612
ANSWERED ON:26.11.2012
MONITORING OF DEFENCE PURCHASES
Singh Shri Radha Mohan

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Defence equipment had been purchased at high price and of very low capacity in connivance with the officers of his Ministry;
- (b) if so, the details thereof; and
- (c) the details of the schemes for monitoring such cases?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): Defence Acquisition is a complex decision making process that endeavours to balance the competing requirements of expeditious procurement, operational necessities, development of an indigenous defence industry and conformity to the highest standards of transparency, probity and public accountability.

Defence procurements are made through competitive biddings and after exhaustive Trials, in accordance with the provisions of the Defence Procurement Procedure (DPP). Complaints regarding irregularities are examined as per procedure and appropriate action taken.